

unintended benefits have been issued to drug companies and by when notices in respect of other drugs will be issued?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY

(SHRI R. K. JAICHANDRA SINGH):
(a) and (b) The required details, to the extent available, are given in the Statement (see below).

(c) to (g) Information, to the extent available, will be collected and laid on the Table of the Rajya Sabha.

Statement

Sl. No.	Name of the Company	Name of the Drug	Amount Paid (Rs.)
1	M/s. Hoechst India Ltd.	Baralgan Ketone, Frusemide, Glybenclamide, Pheniramine, Maleate, Pyrilodine Methyle racycline and their formulations.	2 Crores
2	M/s. Cyanamid India Limited.	Tetracyclines and their formations.	2 lakhs

Sales turn-over of enzyme preparations

128. SHRIMATI RATAN KUMARI: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that all the enzyme preparations have been price decontrolled;

(b) whether it is also a fact that the total sales turn-over of enzyme preparations is more than 25 crores;

(c) what was the sales turn-over of Bestozyme, Vitazyme, Molyzyme, ludizyme, aristozyme and unienzyme during the last two years, yearwise; and

(d) what are the criteria by virtue of which enzyme preparations have been excluded from price control?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH):
(a) Yes, Sir.

(b) and (c) Sales turn-over of formulations is not monitored.

(d) The engymes preparations were not included in the list of Category II drugs recommended by the Kelkar Committee for price control. Copies of the Kelkar Committee report are available in the Parliament Library.

Village electrification in Uttar Pradesh

129. DR. MOHD. HASHIM KIDWAI: Will the Minister of ENERGY be pleased to state:

(a) the number of villages in Uttar Pradesh which have not been electrified till October 31, 1987;

(b) by when these villages are likely to be electrified; and

(c) what is the total amount of money required to electrify these villages?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRIMATI SUSHILA ROHATGI):
(a) As per available, there are 40012

villages in Uttar Pradesh as per 1971 census which were yet to be electrified at the end of September, 1987.

(b) These villages are expected to be electrified by 1994-95 subject to the availability of requisite resources and other inputs.

(c) As per broad assessment, an amount of the order of Rs. 550 crores would be required beyond March, 1988, to electrify these villages.

Setting up of industries in A. P.

130. SHRI PRABHAKAR RAO KALVALA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have taken any decision to set up industries in Medak, Nalgonda, Khamman and Ranga Reddi districts of Andhra Pradesh during 1987-88; and

(b) if so, what are the details of such industries and the places selected for setting up those industries?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): (a) and (b) The information is being collected and will be laid on the Table of the House.

Cement production

131. SHRI PARVATHANENI UPENDRA: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that this year the cement production in the country has been less than that in the previous year;

(b) if so, what are the reasons for the shortfall in the production of cement; and

(c) what steps are being taken by Government to increase production of cement in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) Cement production during the period April, 1987 to September '87 was 18.55 million tonnes as against that of 16.81 million tonnes during the period April '86 to Sept '86 last year.

However, the production of 18.55 million tonnes between April to September '87 is short of the target of 19.73 million tonnes by 1.18 million tonnes mainly due to severe power cuts in the States of Rajasthan, Karnataka, Tamil Nadu and Andhra Pradesh and irregular power supply in the States of Bihar and Gujarat.

(c) The following steps have been taken to increase the production of Cement in the country:-

New Units commencing production on or after 1-4-86 and those commencing production between 1-1-82 and 31-3-86 are entitled to excise rebate of Rs. 50 per tonne and Rs. 20 per tonne respectively provided their production in the relevant financial year is not less than 30% of the licensed capacity (as may be certified by the Development Commissioner for Cement Industry). The rebate will be admissible till the 31st March, 1990.

The levy obligation of Cement Industry has been, recently, further reduced as per the details given below:-

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| (1) New Cement Units commencing production on or after 1-4-86. | —From 30% to 15% of actual production |
| (2) Cement Units which had commenced production between 1-1-82 and 31-3-86. | —From 30% to 20% of actual production. |
| (3) Units declared sick and expansions materialising after 1-1-82. | —From 40% to 30% of actual production |
| (4) All other units viz. those in production prior to 1-1-82. | —From 60% to 50% of actual production. |